

**HIGH COURT OF ANDHRA PRADESH AT AMARAVATI**

**HIGH COURT OF ANDHRA PRADESH – District Judges (Entry Level) – Vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 50% quota for the year 2026 – NOTIFIED.**

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**ROC.NO.419/2026-B.SPL.**

**NOTIFICATION NO.393 -B.SPL:**

**DATED:29 .04.2026**

**READ:**

1. Order dated 04.01.2007 of the Hon'ble Supreme Court in Malik Mazhar Sultan vs. U.P. Public Service Commission (Civil Appeal No.1867 of 2006).
2. Order dated 20.05.2025 of the Hon'ble Supreme Court of India, in I.A.No.93974 of 2019 in Writ Petition (C) No.1022 of 1989.
3. G.O.Ms.No.65, Law (L and LA&J-Home-COURTS-A)Department, dated 06.04.2026.

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The High Court is hereby informed that there are **NIL** vacancies in the cadre of District Judges (Entry Level) by promotion from the cadre of Civil Judges (Senior Division) under 50% quota for the year, 2026.



**REGISTRAR (VIGILANCE)**  
**High Court of Andhra Pradesh,**  
**Amaravathi**